

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 207
CP No. 16/241-242/JPR/2024
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Rajesh Kumar Sanghi

.... Petitioner

Versus

Rajasthan Chemist Association & Anr.

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Prabhansh Sharma, Adv.

ORDER

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Petitioner. List the matter on 23.07.2024.

Sd-

(Rajeev Mehrotra)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

July 08, 2024